

DD and Air Studio, Surat

673. SHRI KASHIRAM RANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any proposal/representation to convert Surat Radio Station and Doordarshan Kendra into a full-fledged studio;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) A request from the Information, Broadcasting & Tourism Department, Government of Gujarat has been received for providing full-fledged TV/Radio Station at Surat.

(c) While the Radio Station at Surat is already a full-fledged radio station, the low power TV transmitter at Surat is envisaged to be upgraded to a High Power transmitter subject to availability of resources and infrastructure facilities. There is, however, no proposal to set up a T.V. Studio facility at Surat, at present.

[English]

Killings in Pilibhit

674. SHRIMATI SAROJ DUBEY:
DR. S.P. YADAV:
SHRI GURUDAS KAMAT:
KUMAR SUSHILA TIRIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have taken any action on the report submitted in August, 1991 by the National Commission for minorities on the incident of Pilibhit killings; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) The incident relating to Pilibhit killings was investigated by the CBI. Upon the report of CBI, the Hon'ble Supreme Court directed Government of Uttar Pradesh to pay compensation to the dependents of the victims Rs. 50,000/- each. The amount of compensation has been paid by the Government of Uttar Pradesh.

Safety of LPG Cylinders

675. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the oil companies have not been able to improve the safety record of LPG cylinders;

(b) if so, the reasons and the obstacles in improving and modernising the present LPG cylinders; and

(c) the steps taken/proposed to help the consumer in the services offered by gas distribution companies?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) The existing design of LPG cylinders in use by the Government oil companies is of proven quality and is based on high safety standards. These cylinders are manufactured by the various approved manufacturing units. The cylinders are manufactured to BIS (Bureau of Indian Standards) specifications. Every cylinder is checked by BIS and certificate is issued for soundness to fill LPG in the cylinder by the Chief Controller of Explosives.

(c) In order to ensure satisfactory services to the LPG consumers, Government oil companies have taken steps like.

1. All LPG distributors are under instructions to conduct pre-delivery checks on each and every cylinder delivered to the customers.
2. Emergency and customer service cells are being operated in major cities.
3. Prompt action is being taken on complaints for redressal of customers' grievances.

Implementation of Local Area Development Scheme

676. SHRI P. C. CHACKO: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have been apprised of the difficulties being experienced by the Members of Parliament in implementing the Local Area Development Scheme in their constituencies;

(b) whether the Government have decided to constitute a separate fund and also to make suitable amendments in the guidelines to ensure the streamlined implementation of the Scheme, and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) Yes, Sir.

(b) and (c) Yes, Sir. During the year 1994-95, the funds under the MP's Local Area Development Scheme have been placed at the disposal of District Collectors and suitable changes in the guidelines on MP's Local Area Development Scheme have already been made. The revised Guidelines have already been sent to the Members of Parliament.

Strike by workers of BPCL and HPCL

677. SHRI MOHAN RAWALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the managements of the Bharat Petroleum Corporation Limited and the Hindustan Petroleum Corporation limited have received any strike notice from the unions of their workers;

(b) if so, the details thereof;

(c) the reactions of the Government thereto; and

(d) the steps taken to avert the strike by the workers of BPCL and HPCL?